

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.05.2022

Cases	Total pendency at the beginning of May, 2022 (Civil-Criminal)	Institution during the month of May, 2022 (Civil - Criminal)	Total disposal during the month of May, 2022 (Civil- Criminal)	Pendency at the end of May, 2022 (Civil- Criminal)
1. WRIT PETITION	82 01	09 --	10 01	81 --
2. APPEAL	17 22	-- 03	02 01	15 24
3. RSA	13 --	-- --	-- --	13 --
4. FAO	03 --	-- --	-- --	03 --
5. CONTEMPT	01 --	-- --	-- --	01 --
6. MISC.CASES	-- 04	-- 02	-- 02	-- 04
7. MISC.APPEAL	-- --	-- --	-- --	-- --
8. SUO MOTU TRANSFER PETITION	-- --	-- --	-- --	-- --
9. TRANSFER PETITION	-- --	-- --	-- --	-- --
10. BAIL APPLICATION	-- --	-- --	-- --	-- --
11. MAC APPEAL	09 --	-- --	02 --	07 --
12. REVIEW	02 --	-- --	-- --	02 --
13. REVISION	01 09	-- 01	-- 03	01 07
14. MAT APPEAL	01 --	01 --	-- --	02 --
15. REVISION U/S 19 OF THE (FAM CT.)	-- --	-- --	-- --	-- --
16. LEAVE PETITION	-- 04	-- 02	-- 01	-- 05
17. ARBITRATION PETITION/APPEAL	05 --	-- --	01 --	04 --
18. S.A.O.	-- --	-- --	-- --	-- --
19. REFERENCE	-- --	-- --	-- --	-- --
20. C.O.	02 --	-- --	-- --	02 --
21. TAX APPEAL	02 --	-- --	-- --	02 --
22. Ex.P.	-- --	-- --	-- --	-- --
23. SP. APPEAL	-- --	-- --	-- --	-- --
24. Com. A.	01 --	-- --	-- --	01 --
GRAND TOTAL	139 40	10 08	15 08	134 40

Prepared by
Assistant Registrar
High Court of Sikkim
Gangtok

Verified by
[Signature]

